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O.A. No.1164/05

28.09.2012

Hon'ble Mr. Sanjeev Kaushik-JM
Hon'ble Mr. Shashi Prakash - AM

Today again counsel for the applicant Shri R.C. Pathak, is on leave on the ground of ailment. From perusal of the order sheets, it shows that on the earlier occasions also the counsel for the applicant filed adjournment slip on the ground of ailment. It seems that applicant does not wish to press the O.A. Accordingly, the same is dismissed in default and for non prosecution.

Though, we can adjourn the matter; but keeping in view of consistently adjournment in old case of 2005 on the ground of ailment, we ^{are} force to pass the above order.

AM

JM

Sushil